

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/3378/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Md. Abdul Hakim,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati, the 24th September, 2020.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJKA.6640/2020, dtd 23.09.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for headquarter leave permission from evening of 25.09.2020 (after Court hours) till the morning of 28.09.2020 (before Court hours), has been granted.

Further, the Addl. District & Sessions Judge, Karbi Anglong and in his absence the next senior most Judicial Officer at the station shall be in charge of your Court and office in your absence.

Yours faithfully,

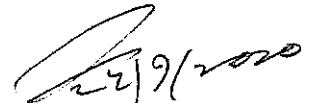
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REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/3378/A, dated 24.09.2020

Copy to:

1. The Project Manager, Gauhati High Court.



REGISTRAR (VIGILANCE)